

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 181/GT/2019**

Subject	:	Petition for approval of tariff of Gadawara Super Thermal Power Station (1600 MW) for the period from anticipated date of Commercial Operation of Unit-I (i.e., 30.4.2019) to 31.3.2024
Petitioner	:	NTPC Ltd.
Respondents	:	MPPMCL & 4 ors.
Date of Hearing	:	<b>19.5.2022</b>
Coram	:	Shri I.S. Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member
Parties Present	:	Shri Venkatesh, Advocate, NTPC Shri Siddharth Joshi, Advocate, NTPC Shri V.V. Siva Kumar, NTPC Shri Ravi Sharma, Advocate, MPPMCL Shri Anurag Naik, MPPMCL Shri Nirnay Gupta, Advocate, CSPDCL

**Record of Proceedings**

The Petition was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made oral submissions in the matter. However, due to paucity time, the learned counsel could not complete the submissions. At the request of the learned counsel, the Commission permitted the Petitioner to place on record the note of arguments.

3. The learned counsel for the Respondent, MPPMCL prayed for grant of time, to file its reply in the amended petition filed by the Petitioner.

4. The Commission directed the Petitioner to submit the following additional information, after serving copy to the Respondents, on or before 23.6.2022:

- (i) *Copy of investment approval stating the schedule completion time for the project along with the details of package wise breakup of the project cost of Rs.15105.21 crore;*
- (ii) *Original scope of work (detailed in DPR and project proposal approved by the Board) consisting of relevant details like cost, quantity etc pertaining to each item of work;*



- (iii) *Balance scope of work within original scope of work, as on COD of the station, consisting of relevant details like cost, quantity etc pertaining to each item of work;*
- (iv) *Details of Initial Spares capitalized upto COD.*
- (v) *Details of schedule start and schedule completion along with actual start and actual completion date of each activity as per **Annexure-I** enclosed herewith.*
- (vi) *Details of expenditure claimed under handling, sampling and such other similar charges mentioned in Form-15.*
- (vii) *Reasons for high variation in as billed (4353 kCal/kg for Mar -19, 4411 kCal/kg for Apr -19 and 4429 kCal/kg for May -19) and as received (3098 kCal/kg for Mar -19, 3085 kCal/kg for Apr -19 and 3092 kCal/kg for May -19) GCV of coal.*
- (viii) *Reasons for variation in expenditure towards Coal handling plant, Transformer package, cable facilities and taxes and duties as per Form B.*
- (ix) *Details of guaranteed parameters with regard to Boiler efficiency and turbine cycle heat rate and unit heat rate, duly certified by OEM.*
- (x) *Details/reconciliation of total financing charges (FC) in the statement as used for IDC in Form-14(B).*
- (xi) *Clarify the relevance of showing IDC capitalised as –Vendor unwinding IND AS in Form-14(B). The Petitioner shall also explain the term “unwinding” as used in the Petition.*
- (xii) *Reconciliation of IDC & FC claimed as on COD as per Form-B with that as per Form-14(B).*
- (xiii) *Soft copy of IDC, FC, FERV and notional IDC calculations with links.*

6. The Respondents shall file their replies by 4.7.2022, after serving copies to the Petitioner, who may file its rejoinder, if any, by 11.7.2022.

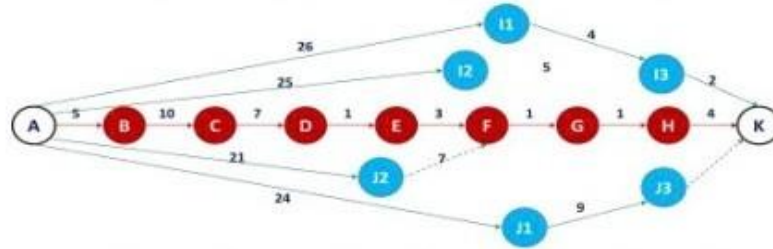
7. Matter remains part-heard. The Petition shall be listed for hearing in due course for which separate notice will be issued to the parties.

**By order of the Commission**

**Sd/-**  
(B. Sreekumar)  
Joint Chief (Law)



**Annexure-1: Sample CPM chart for Time Overrun**



Process	Activity	Schedule Start Date	Schedule Completion Date	Actual Start Date	Actual Completion Date	Schedule Duration (Month)	Actual Duration (Month)	Delay (Days/ Month)	Reasons of delay with individual delay (Start and End date)
A	Investment Approval (Zero Date)								
B	Boiler Foundation								
C	Boiler Erection								
D	Boiler Drum Lifting								
E	Condenser Erection								
F	Turbine Erection								
G	Boiler Hydro Test								
H	Turbine Box – Up								
I	TG Erection Schedule								
II	MGR								
I2	Track hopper/Wagon Tripler								
I3	Coal Handling Plant								
J	Boiler Light- up								
J1	ESP								
J2	Chimney								
J3	Ash Handling System								
K	Steam Blowing								
L	Synchronisation & Trial								
M	COD								
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*Note: This is a sample format. Activity may change from case to case basis.*

